

SPECIAL BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/207(KB)2019
IA(I.B.C)/631(KB)2022,
IA(I.B.C)/159(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH NOVEMBER, 2022, 02:30 P.M

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|------------------|---|
| IN THE MATTER OF | UNITED BANK OF INDIA VS M/S SARNAMOY PLASTIC SACK MANUFACTURING PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearances (via video conferencing/physical)

Mr. Shaunak Mitra, Adv. : For Liquidator
Mr. Rahul Parasrampurua, PCS

Mr. Rishav Banerjee, Adv. : For Respondent
Ms. Shaleen Dubey, Adv.

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Ld. Counsel appearing for respondents accept the notice.
3. Reply affidavit, if any, be filed within one week.
4. List this matter on **05/12/2022**.

**Kaushalendra Kumar Singh
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**